

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Cancellation of One Day Workshop on Soft skill Development, Stress Management, Time Management and Court Management Techniques & Stress and Behavioral Management - Developing Self Help Techniques.

ORDER

No: 2127 of 2024/RG

Dated: 09.12.2024

The subject workshop which was scheduled to be held on 14.12.2024 at J&K Judicial Academy, Janipur, Jammu is hereby cancelled in view of the National Lok Adalat on the aforesaid date.

By Order


Additional Registrar (Adm.)

No:- 54968-75 /RG/GS

Dated:- 09 .12.2024

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu for information and with the request to inform the concerned officers accordingly.
5. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order book.


Additional Registrar (Adm.)